

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 23.06.2020**

| 1st Session | 2nd Session |
|-------------------------------|-------------------------------|
| Arguments/Hearing | Arguments/Hearing |
| 1. CC.4218/2016 | 1. CC.3917/2020 |
| 2. CC. 2540/2017 | 2. CC.6502/2019 |
| 3. CC. 2072 /2018 | 3. CC.1744/2017 |
| 4. PCR.271/2018 | 4. CC.8848/2018 |
| 5. PCR.367/2018 | 5. Cr.115/2020 |
| 6. Cmisc.51/2019 | |
| 7. PCR.447 /2018 | |
| 8. PCR.821/2019 | |
| 9. PCR.127/2020 | Hearing before charge |
| 10. Cr.4/2020 | 1. CC.8527/2019 |
| | 2. CC.13630/2019 |

**Sd/-
Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnataka.